NATIONAL COMPANY LAW TRIBUNAL DIVISIONAL BENCH **CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 22/03/2017 AT 10.30 AM

PRESENT: SHRI. K. ANANTHA PADMANABHA SWAMY, MEMBER – JUDICIAL SHRI CH. MOHD SHARIEF TARIQ, MEMBER - JUDICIAL

APPLICATION NUMBER

: CA/ /2015

PETITION NUMBER

: TCP/177/16

NAME OF THE PETITIONER(S)

: OZHUKIL PADINJARDET ACHUTHANKUTTY SHNTHI + &

NAME OF THE RESPONDENT(S)

: M/s Punarjani Securities Limited & 9 others

UNDER SECTION

: 397/398

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

SUSHMITA UDAYASANKAR

A. G. SATHYA NARAYANA

COUNSEL FOR THE RESPONDENTS

R2-R11

2. Vijaya Poashantu. S.

Course 1 Postu getitioner.

ORDER

Shri S Vijaya Prashanth, representing counsel for petitioner present. Ms Sushmita Udayasankar, counsel for R2 to R11 present. Time extended at their request for submitting arguments. Put up on 06.04.2017 at 10.30 A.M.

(Ch. Md. Sharief Tariq)

Member (Judicial)

(K.Anantha Padmanabha Swamy)

Member (Judicial)